

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **22.01.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 11/2026 To dispense with IA No. 33/2026	Babulal Ranka & 3 Ors Vs Ramakrishnan Sadasivan	Mr.S.Kishandan	
2.	Comp App (AT) (CH) (Ins) No. 12/2026 For Stay IA No. 34/2026 To dispense with IA No. 35/2026	Navneet Kumar Ranka & Anr Vs Ramakrishnan Sadasivan & 2 Ors	Mr.S.Kishandan	
3.	Comp App (AT) (CH) (Ins) No. 13/2026 For Stay IA No. 36/2026 To dispense with IA No. 37/2026	Babulal Ranka & 2 Ors Vs Ramakrishnan Sadasivan & 2 Ors	Mr.S.Kishandan	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 40/2026 For Stay IA No. 100/2026 (With defects)	Mr.R Sadasivam Vs Mr.Ritesh Rai & Anr	Mr.J.Manivannan	
5.	Comp App (AT) (CH) (Ins) No. 41/2026 (With defects)	IDBI Bank Ltd Vs Shri Thyagarajan Arunkumar Erstwhile Managing Director of Aegan Industries Pvt. Ltd & 7 Ors	Mr.T.Ravichandran	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 986/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 325/2025 For Exemption IA No. 985/2025	Dayananda Vs State Bank of India & 3 Ors	Mr. TR Sundaram	Mr. K Chandrasekaran R1 R2 Mr. T Ravichandran R3
7.	IA No. 1317/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 462/2025	State Bank of India Vs IDBI Bank Ltd & 3 Ors	Mr. K Chandrasekaran	Mr. Varun Srinivasan R1 Mr. B Dhanaraj R2 Mr. TKM Sai Krishnan R3
8.	IA No. 1416/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 504/2025	Hamon Research Cottrell India Pvt Ltd Vs Hamon Research Cottrell (Shanghai) Co Ltd	Mr. K Pawan Jhabakh	
9.	IA No. 1348/2025 (For Condone Delay) & IA No. 1551/2025 (Delay in refile) in Comp App (AT) (CH) No. 142/2025 For Stay IA No. 1550/2025	Delta Finster Ltd & 3 Ors Vs Muhammed Abdul Jabbar Arackal & 3 Ors	Mr. Sandeep Kumar Ambalavanan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021)	Bank Of Baroda Vs Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Pranava Charan
11.	TA (AT) No. 73/2021 (Comp App (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors. Vs BR Jayaram & 2 Ors	Mr. SP Chokalingam	Mr. Y Suryanarayana R1 Mr. Subesh K. Sahoo R2
12.	Comp App (AT) (CH) No. 98/2023 Contempt Case No. 1/2024	Ravi Kumar Distilleries Ltd & Anr. Vs Liquor India Ltd & 25 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. Y Suryanarayana R1-R4 R9-R11
13.	Comp App (AT) (CH) (Ins) No. 290/2023	Jain Irrigation Systems Ltd. Vs EID Parry (India) Ltd.	Mr. BSV Prakash Kumar	S Ramasubramaniam & Associates
14.	Comp App (AT) (CH) No. 15/2024 For Stay IA No. 241/2024	The Assistant Commissioner of GST and Central Excise, Cuddalore Vs A Anurag Goel, Liquidator of Shree Ambika Sugars Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. Anant Merathia- R1 Mr. Avinash Krishnan Ravi- R2

15.	Comp App (AT) (CH) No. 22/2024	P Venugopal, Shareholder of Sri Sai Pardha Real Estates Pvt Ltd Vs The Registrar of Companies & 2 Ors	Ms. Renuka Parameswari R	Mr. Prithvi Raj JS R2 R3
16.	Comp App (AT) (CH) (Ins) No. 103/2024	Asmitha Microfin Ltd. Vs Reserve Bank of India & 5 Ors	Mr. Jerin Asher Sojan	Mr. M Kumaresan- R1 Mr. Anand- R2 Mr. Pranava Charan R3 Mr. Menon-R4 Mr. Varun Srinivasan R5
17.	Comp App (AT) (CH) (Ins) No. 330/2024 For Stay IA No. 897/2024	State Bank of India, SAM Branch, Hyderabad Vs CS Dr. Ahalada Rao Vummenthal, Liquidator of Kadevi Industries Ltd. & Anr. WITH	Mr. Pranava Charan	Mr. Bendi Raviteja R1 Mr. VV Sivakumar R2
18.	Comp App (AT) (CH) (Ins) No. 390/2024	CS Dr. Ahalada Rao Vummenthal, Liquidator in Kadevi Industries Ltd. Vs State Bank of India, SAM Branch, Hyderabad & Anr	Mr. Bendi Raviteja	Mr. Pranava Charan R1 Mr. VV Sivakumar R2
19.	Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No. 1213,1215/2024 & 396/2025 For Stay IA No. 1216/2024 To Adv. Hg. IA No. 395/2025	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & 2 Ors. WITH	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
20.	Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024	A Maheshwaran ExManaging Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & Anr	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
21.	Comp App (AT) (CH) (Ins) No. 85/2025 For Stay IA No. 243/2025 For Exemption IA No. 245/2025	Kaluvoy Sreenivasulu Reddy, Former Director of Veracious Builders & Developers & Anr. Vs Shirley Mathew Liquidator of Veracious Builders & Developers Pvt Ltd	Ms. Almira Lasrado	Mr. AP Balaji
22.	Comp App (AT) (CH) (Ins) No. 132/2025 For Stay IA No. 354/2025	Rahul Devarabhotla & 9 Ors Vs Prasanna Kumar Rath, RP, Value Designbuild Pvt Ltd & 2 Ors	Mr. K Gowtham Kumar	Mr. Bilal Ali – R1 Mr. H Arunachalam R2

23.	Comp App (AT) (CH) (Ins) No. 147/2025 For Stay IA No. 397/2025 For Urgent listing IA No. 398/2025	Dr. K Shashidhar Vs Central Bank of India & Anr. WITH	Mr. Anirudh Krishnan	Mr. D Ebenezar Inbaraj R1
24.	Comp App (AT) (CH) (Ins) No. 148/2025 For Urgent listing IA No. 399/2025	Dr. K Shashidhar Vs Central Bank of India & Anr.	Mr. Anirudh Krishnan	
25.	Comp App (AT) (CH) (Ins) No. 158/2025 For Direction IA No. 423/2025 To dispense with IA No. 425/2025	Central Board of Trustees, Regional Provident Fund Commissioner-II (Legal), Employees Provident Fund Organisation Vs Karupati Singarayya Chowdary, RP of Circar Jute Mills Pvt Ltd & Anr	Mr. R Vishnu	Mr. G Sai Prasen R1
26.	Comp App (AT) (CH) (Ins) No. 220/2025	Anil Kumar Ojha Promoter & Managing Director (Suspended) of SLO Industries Ltd. Vs CS C Ramasubramaniam	Mr. Rahul M Shankhar	
27.	Comp App (AT) (CH) (Ins) No. 286/2025 For Urgent Hearing IA No. 799/2025 For Stay IA No. 800/2025 To Adv. Hg. IA No. 1755/2025	Basheer Ahamad VK Vs The Federal Bank Ltd & Anr. WITH	Ms. S Manjula Devi	Mr. Sankar P Panicker
28.	Comp App (AT) (CH) (Ins) No. 287/2025 For Urgent Hearing IA No. 801/2025 For Stay IA No. 802/2025 To Adv. Hg. IA No. 1756/2025	Arun Kumar K Vs The Federal Bank Ltd & Anr.	Ms. S Manjula Devi	Mr. Sankar P Panicker
29.	Comp App (AT) (CH) (Ins) No. 314/2025 For Stay IA No. 939/2025	Akhil Ahmed Vs Kamalesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd & 4 Ors WITH	Ms. R Moneshaa	Mr. S Namasivayam R5
30.	Comp App (AT) (CH) (Ins) No. 315/2025 For Direction IA No. 941/2025	Akhil Ahmed & Anr. Vs Kamalesh Kumar Singhania, Liquidator of Khaitan Electricals Ltd & Anr.	Ms. R Moneshaa	
31.	Comp App (AT) (CH) (Ins) No. 482/2025 For Stay IA No. 1372/2025	Shankar Suresh Vs Orix Leasing and Financial Services India Ltd & Anr. WITH	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 R2

32.	Comp App (AT) (CH) (Ins) No. 483/2025 For Stay IA No. 1374/2025	Pradeep Kumar Sekar Vs Orix Leasing & Financial Services India Ltd & Anr.	Mr. Pranav Gopalakrishnan	Mr. MS Mano Ranjani R1 R2
33.	Comp App (AT) (CH) (Ins) No. 497/2025	Elsa Tenny Vs CJ Davis, IRP & Anr.	Mr. Pradeep Joy	
34.	Comp App (AT) (CH) (Ins) No. 611/2025 For Additional Docs. IA No. 1702/2025 For Exemption IA No. 1703/2025 For Urgent Listing IA No. 1704/2025	Core Hotels Ventures Pvt Ltd Vs Bank of Baroda& 3 Ors	Mr. Anirudh Krishnan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt Ltd Vs AKCT Chidambaram Cotton Pvt Ltd	Mr. Abhishek Jenasenan	Mr. T Shanmugam
36.	TA (AT) No. 169/2021 (Comp App (AT) (Ins) No. 894/2020)	I & B Engineers Pvt Ltd Vs Scorpio Engineering Pvt. Ltd.	Mr. G Sriram	Mr. Ananth Bharadwaj
37.	Comp App (AT) (CH) (Ins) No. 196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Srinivasa Rao Idupulapati Erstwhile Chief Promoter & Managing Director of ISR Infra Pvt Ltd. Vs ISR Infra Pvt Ltd Rep by RP & Liquidator Pradeep Kumar Sravanam & Anr	Mr. P Elayaraj Kumar	Ms. JVL Bharathi R1 Ms. Ananda Gomathi R2
38.	TA (AT) No. 260/2021 (Comp App (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No. 1491 & 1492/2019)	United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu R1
39.	Comp App (AT) (CH) (Ins) No. 24/2022	Bank of Maharashtra Vs Sutanu Sinha, Liquidator, IVRCL & Anr.	Mr. T Ravichandran	Mr. Nithyavendhan K R1
40.	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited WITH	Mr. K Gaurav Kumar Mr. S Kishandan	Mr. Y Suryanarayana
41.	Comp App (AT) (CH) (Ins) No. 138/2022	Balaji Durairaj Vs LEPL Projects Limited	Mr. K Gaurav Kumar Mr. S Kishandan	Mr. Y Suryanarayana

42.	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 548/2022	Jakkula Rama Rao Suspended Director of NCS Sugars Ltd. Vs Punjab National Bank & 2 Ors	Mr. Anirudh Krishnan	Mr. Varun Srinivasan R1
43.	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Babu George Vs The Kerala State Cooperative Bank Ltd. Rep by its General Manager	Mr. KS Jeyaganeshan	Mr. Gilbert George Correya
44.	Comp App (AT) (CH) (Ins) No. 420/2022 For Stay IA No. 1030/2022	GKC Projects Ltd Vs State Tax Officer, Pudukottai	Mr. MV Swaroop	Mr. B Vijay
45.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024 Delay in filing docs. IA No. 1116/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt Ltd & 2 Ors	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair R1 Ms. Deepa Harigovind R2 Mr. Babu Karukapadath- R3
46.	Comp App (AT) (CH) (Ins) No. 435/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund CommissionerII, Employee Provident Fund Organisation Vs Alphasoft Technologies Inc. & 2 Ors	Mr. R Vishnu	
47.	Comp App (AT) (CH) (Ins) No. 337/2024 For Stay IA No. 915/2024	Fedex Finance Pvt Ltd Vs Rajendran PR, RP of Asten Realtors Pvt Ltd & 2 Ors.	Mr. Akhil Suresh	Mr. PV Vinod- R1 Mr. Pradeep Joy-R2 R3

02.00PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 377/2025 For Direction IA No. 1651/2025	CA V Venkata Sivakumar, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd. Vs S. Hari Karthik Liquidator of The Jeypore Sugar Co. Ltd & 2 Ors	Mr. V Venkata Sivakumar Party-in-person	
2.	Contempt Case (AT) No. 5/2023 in Comp App (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd Vs Rajesh Kumar, General Manager-IBBI & 3 Ors	Mr. V Venkata Sivakumar Party-in-person	Mr. SR Sundar- R1-R3

3.	Comp App (AT) (CH) (Ins) No. 643/2025 For Condone Delay IA No. 1786/2025 For Stay IA No. 1787/2025	The Regional Provident Fund Commissioner-II/ Recovery Officer, Employees' Provident Funds Organisation Vs CA V Venkata Sivakumar, Liquidator of Rathna Stores Pvt Ltd. & 2 Ors.	Mr. PK Panneerselvam	
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Restoration (AT) No. 36/2025 in Comp App (AT) (CH) (Ins) No. 377/2024 For Stay IA No. 1026/2024 For Condone Delay IA No. 1027/2024 For Exemption IA No. 1028 & 1029/2024 For Directions IA No. 1030/2024 Delay in refiling IA No. 1031/2024	Sun Printers Vs Omics International Pvt Ltd	Mr. Rajiv Bhatnagar, CA	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 23/2025 For Stay IA No. 361/2025	Ranga Raju Kosuri & Anr. Vs Paradise Ventures Pvt Ltd & 10 Ors WITH	Ms. Madhavilatha Lokireddy	Ms. S Kavitha Rani, PCS R1-R4 Ms. Indraganti Madhu Sarma- R6 R7 R10 R11
6.	Comp App (AT) (CH) No. 40/2025 For Stay IA No. 522/2025 For Exemption IA No. 524/2025 For Additional Docs. IA No. 525/2025	Krishna Reddy Vs Ranga Raju Kosuri & 11 Ors	Mr. CA Venkata Sivakumar	
7.	Comp App (AT) (CH) No. 35/2025 For Stay IA No. 497/2025	Krishna Reddy Vs Ranga Raju Kosuri & 11 Ors.	Mr. CA Venkata Sivakumar	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

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